operatives has aroused some controversy. I would like t oknow from the hon. Minister if he proposes to evolve an appropriate institutional structure for this task and, if so, what are the broad guidelines for the same?

SHRI PRANAB MUKHERJEE: After obtaining the recommendations of the Sivaraman group, we had a meeting with the State Chief Ministers at Bangalore on the 16th of June. Thereafter, we decided, in consultation with the State Chief Ministers that not one-third but two-thirds of the total requirement? of the order of Rs. 170 crores would be made available by the existing cooperative societies provided they are strengthened as per the recommendation made, by openi-ig up the membership of the co-operatives by having permanent executives in the co-operatives themselves.

Regarding the agencies, the Chief Ministers agreed that they would identify what particular agency would suit any particular area. Unfortunately, we did not get any response from the State Governments up to the end of July, as a result of which we have sent our own teams-and they have covered four States-to see about the organizational arrangement which will be required. As to what type of agencies could be suitable for places where the co-operative movement is not strong or where the Regional Rural Banks or commercial banks do not exist, we are evolving that strategy in consultation with the State Governments.

12 Noon

MR. CHAIRMAN: Mr. Khurshed Alam Khan. Put your supplementary briefly so that you will get the reply.

SHRI KHURSHED ALAM KHAN: I forgo my supplementary.

MR. CHAIRMAN: There is time.

SHRI KHURSHED ALAM KHAN: thought that he well-knit co-operative

farmers' service societies because the sug- structure was more useful for opening a rural gestion about banks lending through co- bank. I would like to know from the hon. Minister whether this is an incentive ot a disincentive.

> SHRI PRANAB MUKHERJEE: Sir. it is neither an incentive ror a disincentive. The only purpose is to cover the non-institutional area. If one institution exists and it can serve the purpose, there is no need of another duplicating agency or institution.

MR. CHAIRMAN: Question Hour is

WRITTEN ANSWERS TO QUESTIONS

भारतीय पर्यटन विकास निगम द्वारा खर्जित विदेशी मदा

* 271. श्री प्रकाश वीर शास्त्री: श्री इस प्रकाश त्यागी:

बया पर्यटन और नागर विमानन मंत्री यह बताने की कपा करेंगे कि :

- (क) भारतीय पर्यटन विकास निगम ने गत वर्ष कितनी विदेशी मद्रा अजित की है; और
- (ख) क्या सरकार देश में और अधिक पर्यटकों को बार्कावत करने की दिष्ट से नये होटलों का निर्माण करने का विचार रखती है ?

Foreign exchange earned by I.T.D.C.

*271. SHRI PRAKASH VEER SHAS-TRI:

SHRI OMPRAKASH TYAGI:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

- (a) what is the amount of foreign ex change earned by the India Tourism De velopment Corporation during the last year; and
- (b) whether Government propose to con struct new hotels with a view to attracting more tourists in the country'.']
 - t[] English translation.

पर्यटन झौर नागर विमानन मंद्रालय में में राज्य मंद्री (श्री मुरेन्द्र पाल सिंह): (क) भारत पर्यटन विकास नियम ने 1975-76 में लगभग 321.024 लाख रुपये की विदेशी मंद्रा कमायी।

(ब) पांचवीं योजना के दौरान ही कियान्वित करने के लिये नई दिल्ली, आगरा, गोग्रा, चंडीगढ़, सिलीगुड़ी, पांडीचेरी, गौड़ाटी और जयपुर में नये होटल बनाने के प्रस्तावों पर सरकार निगम द्वारा मिक्रय रूप से विचार किया जा रहा है। इनके ग्रातिरिक्त निगम के पांचवीं योजना के मसौदे में पुरी, उत्तर प्रदेश के पवंतीय क्षेत्रों, ग्रहमदाबाद, नागार्जृन सागर, हैदर,बाद, भोपाल, श्रमृतसर, कन्याकुमारी, पहलगांव और राँची में भी श्रावास प्रायोजनाओं के निर्माण का प्रस्ताव किया गया है। परन्तु, निधियों की तंगी के कारण इनमें से बहुत सी स्कीमों को बखेर कर पुन: ब्यवस्थित (Stagger) करना पड़ेगा ग्रथवा उन्हें छठी योजना तक स्थिगत कर देना पड़ेगा।

HIE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): (a) india Tourism Development Corporation earned foreign exchange to the tune of Rs. 321.024 lakhs during 1975-76.

(b) Proposals for Hie ccr.struction of new hotels at New De'hi, Agra, Goa, Chandigarh, Siliguri, Pondicherry, Gauhati and Jaipur are under active consideration ofGovernment/Corporation for implementation during the Fifth Plan period. In addition, the draft Fifth Plan of the Corporation envisages construction of accommodation projects at Puri, UP Hill Areas, Ahme-dabad, Nagarjunasagar/Iiyderabad, Bho-pal, Amritsar, Kanyakumari, Pahalgaon and Ranchi. However, due to constrint on resources many of the schemes may have to be staggered or postponed to the Sixth Plan.]

t[JEnglish translation. 21 RSS/76—2

Permission to jute mill owners (o cut jute goods production

- 277. SHRI SANAT KUMAR RAHA Will the Minister of COMMERCE b< pleased to state :
- (a) whether it is a fact that Govern ment have permitted the jute mill owner: to cut production of jute goods:
- (b) whether it is also a fact that 10 pe cent cash subsidy on all exportable jut goods is proposed to be given to exporters
- (c) whether any ceiling price of raw jut< especially of the superior variety, is pre posed to be fixed; and
 - (d) if so, what are the reasons therefor

THE MINISTER OF COMMERC (PROF. D. P. CHATTOPADHYAYA) (a) to (d) A Statement is laid on the Tab of the House.

Statement

- (a) The production regulation in resjK of Carpet Backing and Hessian introduc* by Jute Commissioner, for the months June and July, 1976, was withdrawn wi effect from 14 July, 1976.
 - (b) No. Sir.
- (c) and (d) In exercise of the pow conferred by Clause 8 of the Jute (Lice ing and Control) Older, 1461, the J Commissioner by a Notification dated 30th June, 1976. fixed, until furti orders, the maximum prices above wh raw jute of different varieties and gra should not be purchased or sold at C cutta.

This was done with a view to prevenl speculative increases in the prices on count of shortage of fibres.

Expert of V shirts

- *278. SHRI F. M. KHAN: Will Minister of COMMERCE be please< state:
- (a) whether it is a fact that knittc* shirts made in Tiruppur in Coimb;